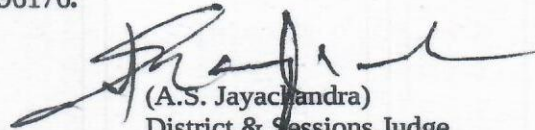


**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS:DELHI**

ORDER

Consequent upon posting/transfer of the Officers of the Delhi Judicial Services vide order no. 12/DHC/Gaz./G-7/VI.E.2(a)/2019 dated 26th March, 2019 of Hon'ble High Court of Delhi and in pursuance of Minutes of Meeting dated 02.11.2018, received vide letter no. 24485/DHC/Mgt. & Coord. Cell/BMCC (Subordinate Courts) dated 19.11.2018, from the Hon'ble High Court of Delhi, and in supersession of earlier order of this office bearing no. 7703-7714/Genl./SHD/KKD/Delhi dated 28.11.2018, Sh. Harvinder Singh, Administrative Civil Judge, Shahdara, is appointed as **Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016**. The contact detail of the Grievance Redressal Officer of Shahdara District is 9650696176.



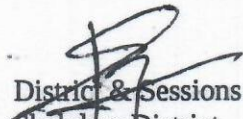
(A.S. Jayachandra)
District & Sessions Judge
Shahdara District
Karkardooma Courts, Delhi.

No. 3811-3822 Genl./SHD/KKD/2019/Delhi.

Dated 29/12/2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge(HQ), Delhi.
3. The Ld. District & Sessions Judge, East/North-East, Karkardooma Courts, Delhi.
4. The Grievance Redressal Officer along with the copy of the above mentioned letter.
5. Ld. Chairman/Chairperson, Grievance Redressal Committee, Shahdara.
6. The State Commissioner for Persons with Disabilities, NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi-110002.
7. All the Judicial Officers of Shahdara District, Karkardooma Courts, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
8. The A.O(J)/Branch Incharge, all the branches of (Shahdara), KKD, Delhi, to bring this order to the notice of the staff with disabilities posted under their control.
9. The Website Committee, Tis Hazari/Karkardooma Courts, Delhi, to upload the same on the website.
10. The Incharge, Care Taking Branch/Shahdara with the direction to affix the same on the notice board of Shahdara District.
11. The Secretary, Shahdara Bar Association.
12. Reader to the undersigned.


District & Sessions Judge
Shahdara District
Karkardooma Courts, Delhi.